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SLP(C)No. 10879 OF 2004
ITEM No.23

Court No. 3

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.10879/2004

(From the judgement and order dated 13/05/2004 in DBCSA 294/04
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

BHARAT SINGH

Petitioner (s)

VERSUS

NARENDRA KUMAR & ORS.

Respondent (s)

(With prayer for interim relief and office report)
(With Appln(s). for accepting English translation)

Date : 28/06/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

(VACATION BENCH)

For Petitioner (s) Mr. Sushil Kumar Jain, Adv.
Ms. Pratibha Jain, Adv.

For Respondent (s)

Mrs Rani Chhabra, Adv.

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER